

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07/03/2019

O.A./260/664/2012

SUDARSHAN PRADHAN
-V/S-
D/O POST

ITEM NO:55

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>In spite of notices issued on 22.01.2019 to the applicant, no one was present on behalf of the applicant today also. On previous that i.e. on 22.01.2019 no one was present on behalf of the applicant.</p>
	<p>In the matter, applicant has been charge sheeted by the respondents no. 3. In the meantime, Ld. Counsel for the respondents submitted that the applicant has already removed from service.</p>
	<p>It seems that the applicant has lost interest to pursue this case. Accordingly, the O.A is dismissed in default for non-prosecution on the part of the applicant.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms